

[Sh. Ram Naik]

76,335 blankets and another industry S.P. Memorial Kramudyog Society is said to have manufactured 43,392 blankets. Can these small units manufacture so many blankets? What is happening is, there is 10 per cent rebate on woollen blankets.

Now these purchases are being made from outside blanket manufacturing mills and not from the Khadi & Village Industries units.

So, I request the Prime Minister to look into this matter carefully so that mill manufacturers do not grab the rebate which is allowed only to Khadi & village Industries units.

The third item about the drug policy. Many thousands of small scale units are manufacturing drugs under the "loan licence system". That has been discontinued. Because of that, we are not getting medicines. Nearly 6,000 factories are sick. To that extent, unemployment will increase.

My request is that the Government must come out with new policy on drugs so that the small scale factories manufacturing drugs can continue their production.

THE PRIME MINISTER (SHRI P.V. NARASIMHA RAO): I will look into all these things. It will be more or less shortly and about other individual cases, we will look into and make enquiries.

About the Khadi and Village Industries sector, I am not sure that there is any new policy to announce but if there is any correction to be made, or reorientation to be made, in view of the policy in the other sectors, we will look into and I will inform the Member.

MR. SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the

Consolidated Fund of India for the services of a part of the financial year 1992-93 be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up Clause by Clause consideration of the Bill.

The question is:

"That Clauses 2 to 4 and the Schedule stand part of the Bill."

The motion was adopted.

Clause 2 to 4 and the Schedule were added to the Bill.

MR. SPEAKER: The question is:

"That Clause 1, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI MANMOHAN SINGH: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

19.10 hrs.

[English]

APPROPRIATION BILL*, 1992

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I beg to move for

leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1991-92.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation on certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1991-92."

The motion was adopted.

SHRI MANMOHAN SINGH: Sir, I introduce** the Bill.

MR. SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRI MANMOHAN SINGH: Sir I beg to move that the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1991-92 be taken into consideration.

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year, 1991-92 be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up Clause by Clause consideration of

the Bill.

The question is:

"That Clauses 2, 3 and the Schedule stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

MR. SPEAKER: The question is:

"That Clause 1, the Enacting Formula and the Long Title stand Part of the Bill.

The motion was adopted.

Clause 1, the the Enacting Formula and the Long Title were added to the Bill.

SHRI MANMOHAN SINGH: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER: I would like to thank all the hon. Members for their cooperation. The House stands adjourned to meet again tomorrow Friday the 27th March, 1992 at 11.00 AM.

19.15 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 27, 1992/ Chaitra 7, 1914 (Saka)

**Introduced/moved with the recommendation of the President.